

(Interruptions)

MR. SPEAKER : On that subject, I cannot allow because I go by the Rules.

(Interruptions)

(Shri C. Madhav Reddi and some other Hon. Members, then left the House)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT) : Sir, I only wish to say this, that it is most distressing and very painful that certain Opposition Groups and Members, in spite of your ruling clearly given and repeated today, have chosen to use this occasion again to act in a manner in which they did. To say the least, I can say, it is most undemocratic and secondly, it was very distressing that, when the Hon. Minister was reading the statement on a very serious rail accident, even then they continued with that. I want to place on record our views, that their behaviour is most undemocratic and most distressing. It is politically motivated. If they think that they can gain anything out of it, I can tell them, they will not gain anything out of it.

MR. SPEAKER : Mr. Minister, what I have to do is simply to go according to what the Rules have laid down. I am not to be swayed even by the presence of the Prime Minister or the Leader of the Opposition. They are all equal to me. I am not to gain anything. I am to uphold the dignity of this Chair, which I do, to the best of my ability. As long as I sit here I do it according to my own conscience which is very clear. So simple it is. Parties come and go and certain things are printed. What I have got to do is to act according to the rules and the Constitution, which are there. I have gone through them thoroughly and absolutely made sure of what I am doing. I am not going to favour anybody, whatsoever, whatever may be the consequences. So simple it is. I am going to be very fair. I am not going to tarnish the image of the Chair. Now, next item.

12.16 hrs.

## ELECTIONS TO COMMITTEES

[English]

### (i) Estimates Committee

MR. SPEAKER : Shrimati Chandra Tripathi.

SHRIMATI CHANDRA TRIPATHI (Chandauli) : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988."

*The motion was adopted.*

MR. SPEAKER : Shri Haroobhai Mehta.

### (ii) Committee on Public Undertakings

SHRI HAROOBHAI MEHTA (Ahmedabad) : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term

beginning on the 1st May, 1987 and ending on the 30th April, 1988."

*The motion was adopted.*

12.17 hrs.

**COMMITTEE ON PUBLIC UNDERTAKINGS**

[English]

**Recommendation to Rajya Sabha to nominate Members**

MR. SPEAKER : Next Item. Shri Haroobhai Mehta.

SHRI HAROOBHAI MEHTA (Ahmedabad) : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988, and to communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988, and do communicate to this House the names of the members so nominated by Rajya Sabha."

*The motion was adopted.*

12.18 hrs.

**ELECTION TO COMMITTEE—Contd.**

[English]

**Committee on the Welfare of Scheduled Castes and Scheduled Tribes**

MR. SPEAKER : Next. Shri Sultanpuri.

SHRI K. D. SULTANPURI (Shimla) : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988."

*The motion was adopted.*

12.19 hrs.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

[English]

**Recommendation to Rajya Sabha to nominate Members**

MR. SPEAKER : Now item 16—Mr. Sultanpuri.

SHRI K. D. SULTANPURI (Shimla) : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the